

Administrations. They are expected to take necessary steps to implement the same.

(d) No, Sir.

Tours undertaken by President Indian Hockey Federation

9143. SHRI CHATURBHUIJ: Will the Minister of EDUCATION be pleased to state:

(a) whether senior Government officials holding key positions in Sports are eligible for special casual leave to attend sports function in personal capacity;

(b) how much leave has been granted to President, Indian Hockey Federation during the last 12 months;

(c) whether he obtained official sanction for his trips abroad along with his family, whether he took his wife to Karachi, Lahore and Sialkot, if so, what for and what action the Government propose to take and

(d) how many tours did he undertake in his personal capacity as President of Indian Hockey Federation in India and abroad?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) The Hon'ble Member of Parliament is, perhaps referring to senior Government officials who are office bearers in different sports organisations. Under the existing instructions pertaining to admissibility of special casual leave, special casual leave is granted to Central Government employees whether senior or junior for their participation in sporting events of national or international importance in representative capacity or those who are engaged in coaching or administration of teams participating in such events. However, no Government servant is eligible for grant of special casual leave for attending the sporting events or participating in sports, in his personal capacity.

(b) and (c). Information is being collected from the concerned cadre controlling authority and will be placed on the table of the Sabha in due course.

(d) The person in question undertook seven tours abroad during the last twelve months as President of Indian Hockey Federation. For undertaking tours within the country, no clearance from this Ministry is required by office bearers of national sports federations.

Books exhibited in World Book Fair, Delhi

9144. SHRI MADHAVRAO SCINDIA: Will the Minister of EDUCATION be pleased to state:

(a) whether a World Book-Fair was recently organised in Delhi; and

(b) what are the main categories of books exhibited therein?

THE DEPUTY MINISTER IN THE MINISTRIES OF EDUCATION AND CULTURE AND SOCIAL WELFARE (SHRI P. K. THUNGON): (a) Yes, Sir.

(b) Books exhibited included almost all main categories which comprised textbooks, reference works, books on art, folklore, religion, biography, books on general, educational, scientific, technical and professional subjects, fiction, children's books, etc.

Inquiry regarding publication of derogatory references against late Shri Sanjay Gandhi

9145. SHRI MADHAVRAO SCINDIA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government have since enquired into the question of the publication of derogatory references against late Shri Sanjay Gandhi and publication of wrong Photograph therewith in the latest issue of Encyclopaedia Britannica, and

(b) if so, the result thereof?

THE MINISTER OF PETROLEUM, CHEMICALS AND FERTILIZERS (SHRI P. SHIV SHANKAR): (a) and (b). Sir, the Indian Embassy in Washington has been advised to take up with the publishers of Encyclopaedia Britannica, the matter of the publication of derogatory references about the late Shri Sanjay Gandhi and the publication of a wrong photograph in the latest issue of the Britannica Year Book. The Embassy has also been advised to bring to the notice of the publishers the strong feelings evoked in the Indian Parliament as a result of these references.

साहित्य अकादमी द्वारा मान्यता प्राप्त विदेशी भाषाएँ

9146. श्री निहाल सिंह : क्या शिक्षा मंत्री यह बताने की कृपा करेंगे कि :

(क) उन विदेशी भाषाओं के क्या नाम हैं जिन्हें साहित्य अकादमी ने मान्यता प्रदान की है; और

(ख) इन विदेशी भाषाओं को मान्यता देने हेतु अकादमी ने किन मानदण्डों का अनुसरण किया ?

शिक्षा और संस्कृति तथा समाज कल्याण मंत्रालयों में राज्य मंत्री (श्रीमती शीला कौल) : (क) और (ख) कांड नहीं, सिवाय अंग्रेजी के, जिसका उपयोग मंत्र के सभी सरकारी प्रयोजनों हेतु किया जा रहा है।

Blindness among children

9147. SHRI P. M. SAYEED: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether to overcome blindness among children the National Institute of Nutrition in Hyderabad had developed an oral dose of Vitamin 'A' to be given to children at an interval of six months;

(b) if so, whether this dose will be given to one crore children between 1—5 years;

(c) if so, by what time and in which States; and

(d) in which State the rate of blindness in the country is highest?

THE DEPUTY MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI KUMUD-BEN M. JOSHI): (a) Yes, such a prophylaxis programme to prevent blindness caused by Vitamin 'A' deficiency in children was taken up after pilot studies by the National Institute of Nutrition, Hyderabad.

(b) and (c). The programme has been in operation as part of the Family Welfare Programme all over the country. The target for the Sixth Plan Period (1980—85) are to cover 2.5 crores children annually.

(d) Surveys conducted by the National Nutrition Monitoring Bureau under the auspices of the National Institute of Nutrition, Hyderabad (ICMR) in 10 States during 1979 have revealed that the incidence of Vitamin 'A' deficiency in preschool children, which may lead to blindness, ranges from 0.6 to 8.9 per cent. The highest incidence of such deficiency was in the State of Orissa at 8.9 per cent.

Shipping experts from U.N.D.P.

9148. SHRI P. M. SAYEED: Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether Shipping and Transport Ministry had decided to obtain the services of shipping experts from the United Nations Development Programme;

(b) if so, whether development cell has been created in the Ministry to recommend and monitor implementation of several measures for developing shipping industries;

(c) the details of the action plans prepared by the Ministry for its implementation; and

(d) to what extent the Shipping Industry will be able to meet the requirements for the development of shipping industries in the country?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) Government is en-